

the last year and the amount of exports during the period and how does the exports compare with world trade in electronic goods; and

(b) what are the main items of exports in electronic and to which country?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b). The information is being collected and the same, to the extent available, will be laid on the Table of the House.

Salary of Field Officers employed in Calcutta Insurance Limited

5319. **SHRI RAGHUNANDAN LAL BHATIA:** Will the Minister of FINANCE be pleased to state:

(a) whether certain field officers employed in the Calcutta Insurance Limited, since nationalised under general Insurance Corporation, are getting a total salary of Rupees one hundred only, per month; and

(b) if so, what action is being taken to remedy the situation?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): (a) and (b). The position is being ascertained.

India's participation in the International Fair to be held in Cairo

5320. **SHRI EBRAHIM SULAIMAN SAIT:** Will the Minister of COMMERCE be pleased to state:

(a) whether India is participating in the International Fair to be held in Cairo during the course of this month; and

(b) if not, the reasons for not participating in the fair?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) No, Sir.

(b) Participation in International Trade Fairs is decided by an inter-departmental Committee. One of the considerations in selecting events is that various areas and regions are covered within the limited resources. Thus in some places participation is not possible every year, India last participated in Cairo International Fair in March, 1972.

'The Metro Mystery'

5321. **SHRI JYOTIRMOY BOSU:** Will the Minister of FINANCE be pleased to state:

(a) whether his attention has been drawn to an article published in the *Economic Times*, Bombay, dated the 30th November, 1972 under the caption "The Metro Mystery"; and

(b) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) (a) and (b). Attention of the Honourable Member is invited to Unstarred Question No. 4359 answered on the 23rd March, 1973, in the House on the same subject.

Nationalisation of Tea Plantations

5322. **SHRI PRIYA RANJAN DAS MUNSI:**
SHRI GADADHAR SAHA:

Will the Minister of COMMERCE be pleased to state:

(a) whether in a recent statement he said that the Tea Plantation would not be nationalised;

(b) if so, on what ground he made the statement;

(c) whether the number of sick Tea gardens are more than the Profit-making Tea gardens in the country; and

(d) if so, the total number of Tea gardens in India falling in each category?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) and (b). The statement captioned "Tea Plantations not to be taken over" as published in *Hindustan Times*, New Delhi on 17th February, 1973 was made by the Minister of Commerce to allay the apprehensions regarding take-over of tea plantations.

(c) and (d). A sub-committee appointed by the Tea Board on 24th June, 1970 issued a questionnaire to all the producers Associations calling for information from gardens which considered themselves uneconomic. Replies so far received are under examination of the Committee. It may be possible to identify and assess the total number of such gardens in the country only after the sub-committee's report is received.

Manufacture of Physiographer for Aeroplanes

5323. SHRI P. M. MEHTA:
SHRI P. GANGADEB:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government propose to set up a factory for the manufacture of the electronic device called "Physiographer" which has been developed in Poland for use in aeroplanes for safety; and

(b) if so, when the factory is likely to be set up and where?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) Our Civil Aviation Department has no information on the device called 'Physiographer' and its uses. There is no proposal for its manufacture in India.

(b) Does not arise.

लद्दाख में सरकारी उद्योग

5324. श्री कुसोक बाकुला : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जम्मू काश्मीर के लद्दाख जिले में पश्मीना, ऊन तथा अन्य हस्तशिल्प के कारीगरों में व्याप्त बेरोजगारी तथा अपूर्ण रोजगार की स्थिति को दूर करने के लिए वहां सरकारी क्षेत्र में किन्हीं उद्योगों की स्थापना करने पर सरकार विचार कर रही है; और

(ख) यदि हां, तो उसका व्यौरा क्या है ?

वाणिज्य मंत्रालय में उप मंत्री (श्री ए० सी० जार्ज) : (क) और (ख). जी नहीं। ऐसी कोई प्रस्थापना नहीं है।

तथापि, जम्मू तथा काश्मीर सरकार का जम्मू तथा काश्मीर के लद्दाख जिले में 1973-74 के दौरान पश्मीना शाल बुनाई, कालीन बुनाई, नमदा बनाने, नमदे की कढ़ाई बुनाई तथा मशीन से बुनाई में मासिक वजोफे के आर पर 70 प्रत्याशियों को प्रशिक्षण देने का विचार है। उनका 1973-74 के दौरान हस्तशिल्प के विकास के लिए लद्दाख जिले में हस्तशिल्प के लिए प्रभागीय कार्यालय स्थापित करने का भी विचार है।

Export of Iron ore in pelletised form

5325. SHRI B. V. NAIK: Will the Minister of COMMERCE be pleased to state:

(a) the percentage of iron ore exported from this country in pelletised form; and

(b) the saving accrued to this country due to export in this pelletised form per year?